

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 65 of 2013 &**  
**IA No.103 of 2013**

**Dated : 4<sup>th</sup> July, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Lanco Amarkantak Power Ltd. ... Appellant(s)**

**Versus**

**Haryana Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s): Mr. Akhil Sibal,  
Mr. Deepak Kumar,  
Mr. Vikas Mishra,  
Mr. Archit Virmani  
Mr. Sakya Chaudhary

Counsel for the Respondent(s): Mr. M.G. Ramachandran and  
Mr. Chirag Kher for R-2  
Mr. Suyash Mohan Guru for R-3  
Ms. Suparna Srivastava for R-4

**ORDER**

The Learned Counsel for the Appellant has finished his arguments.

Post the matter for making reply submissions on **29.07.2013**  
**and 30.07.2013.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

*mk/rkt*